

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:552

ANSWERED ON:15.03.2012

APPOINTMENT OF PETROL PUMPS AND LPG DEALERS

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the policy in place for appointment of petrol pumps and LPG dealers alongwith the provisions of reservation to SC, ST and OBCs therein;
- (b) the backlog in allotment of petrol pumps to the SC, ST and OBCs, State/ UT-wise;
- (c) the number of petrol pumps and LPG agencies opened in the country during the last three years alongwith the number of those allotted therefrom to persons belonging to reserved categories, State/ UT-wise;
- (d) the number of petrol pumps along the National Highways in the country belonging to reserved categories, State/UT-wise
- (e) the number of new petrol pumps and LPG agencies proposed to be opened during the next three years, State/UT-wise and location-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) Based on the broad guidelines issued by the Ministry of Petroleum and Natural Gas, the public sector oil marketing companies (OMCs), viz., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC) have respectively framed detailed guidelines for selection of Retail Outlet (RO) dealers and Liquefied Petroleum Gas (LPG) distributors.

As per the existing policy guidelines, new retail outlets / LPG distributorships are set up by public sector OMCs at identified locations based on surveys and feasibility studies. Locations found to be having sufficient sale potential and which are economically viable are rostered in the State-wise marketing plans for setting up retail outlets / LPG distributorships. Selection of RO dealers is done by selection committees consisting of senior officers of the concerned OMC. Regarding selection of LPG distributors, as per the revised guidelines, selection is done through draw of lots among eligible candidates who have the requisite land, finances, educational qualification etc. The revised guidelines for LPG distributorship are applicable for locations advertised after 25.06.2010.

Efforts have been made to make the selection procedure for RO dealerships and LPG distributorships transparent and objective. To address any complaint relating to the selection process, there is a provision for a grievance redressal mechanism in the guidelines, under which each complaint is registered and examined by a senior officer appointed by the competent authority of OMCs.

The reservation to SC/ST categories for allotment of RO dealerships and LPG Distributorships, except in North-Eastern States, is 25%. There is no reservation for Other Backward Class (OBC) category in the extant guidelines.

Reservation to ST category for RO dealerships/ LPG distributorships in tribal areas in North-Eastern States is as under:-

State Percentage of reservation
 distributorships to

Arunachal Pradesh 70

Meghalaya 80

Nagaland 80

Mizoram 90

(b) The details of backlog in allotment of petrol pumps to SC/ST categories, State/UT-wise is at Annexure-I.

(c) The details of petrol pumps and LPG agencies opened in the country during the last three years alongwith those allotted to reserved categories, State/UT-wise is at Annexure-II.

(d) The details of petrol pumps along the National Highways in the country belonging to reserved categories, State/ UT- wise is at Annexure III.

(e) The details of new petrol pumps and LPG agencies proposed to be opened during the next three years,State/ UT-wise and location-wise is at Annexure IV.